

## **NOTICE**

Please take notice that Hon'ble Mr. Justice Gautam Kumar Choudhary will sit single on 23.05.2023 in Court No.21 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Sanjay Prasad will sit single on 23.05.2023 in Court No.24 and take up the case listed before His Lordship.

By Order,

Sd/-

Dated the 22<sup>nd</sup> May, 2023  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)



VACATION BENCH CAUSELIST For Tuesday The 23<sup>rd</sup> May 2023

COURT NO. 21

SINGLE BENCH (BENCH ID-24883)

AT 9:00 AM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

**Fresh Filing (Admission)**

1	A.B.A./4465/2023  INDIAN PENAL CODE, 1860	AJAY KUMAR MAHTO <b>vs</b> THE STATE OF JHARKHAND	SHATAKSHI SAMAVESH BHANJ DEO RITU KUMAR	SURAJ DEO MUNDA
2	A.B.A./4473/2023  DOWRY PROHIBITION ACT, 1961	AMIT KUMAR <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	SANTOSH KUMAR SHUKLA
3	B.A./4527/2023  STATE EXCISE ACT	DASHRATH RAVIDAS <b>vs</b> THE STATE OF JHARKHAND	NUTAN KUMARI SHARMA NAVEEN KR JAISWAL	KUMARI RASHMI
4	B.A./4528/2023  STATE EXCISE ACT	DHIRAJ RAM <b>vs</b> THE STATE OF JHARKHAND	NUTAN KUMARI SHARMA NAVEEN KR JAISWAL	PANKAJ KUMAR
5	B.A./4529/2023  ARMS ACT,1959	PANKAJ MAHTO <b>vs</b> THE STATE OF JHARKHAND	RITESH KUMAR	JITENDRA PANDEY
6	B.A./4544/2023  INDIAN PENAL CODE, 1860	SUSHIL SOREN <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR DASH	RAJENDRA RAM RAVI DAS

**VACATION BENCH CAUSELIST For Tuesday The 23<sup>rd</sup> May 2023**

**COURT NO. 24**

**SINGLE BENCH (BENCH ID-24881)**

**AT 9:00 AM**

**HON'BLE MR. JUSTICE SANJAY PRASAD**

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**Orders(with defect)**

1	W.P(C)/2893/2023	SANJAY KUMAR <b>VS</b> STATE OF JHARKHAND THROUGH THE CIRCLE OFFICER	ROHIT RANJAN SINHA VISHAL KUMAR	SACHIN KUMAR
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IA NO, 4916/2023 (For STAY OF PROCEEDINGS)  
ENCROACHMENT MATTER